

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 313/2015 (FOR NBW)		Koratagere Police Vs Chand Pasha alias Bhasha	
2	C.C. 196/2010 (Issue Commissioner Warrant)		K.s.Shivaprasad Vs K.S.Siddaraju	A M Krishnamurthy D.Shivanna
3	C.C. 123/2015 (EVIDENCE)		Koratagere police Vs Bhojappa	
4	C.C. 319/2015 (EVIDENCE)		Koratagere Police Vs Ramesha	
5	C.C. 312/2016 (EVIDENCE)		Koratagere Police Vs Ramadasa	
6	C.C. 326/2016 (ARGUMENTS)		Koratagere police Vs Rajanna alias Rajanna	
7	C.C. 351/2016 (HBC-Hear Before Charge)		Kolala Police Vs Ganesha	
8	C.C. 352/2016 (HBC-Hear Before Charge)		Kolala Police Vs Anjinappa	
9	C.C. 359/2016 (FRAMING OF CHARGE OR PLEA)		Kolala Police Vs Nagaraju	
10	C.C. 368/2016 (for objection)		Kolala Police Vs Girish	
11	Crl.Misc. 52/2020 (ORDERS)		Bommalingaiah Vs Deputy Tasildar, Birth and Death registrar	D.G. Thimmaraju
12	Crl.Misc. 155/2020 (EVIDENCE)		Shivakumar Vs Register of Births and deaths and Deputy Tahsildar	A.M.Krishnamurthy
13	Crl.Misc. 158/2020 (ORDERS)		Shivarangaiah Vs Deputy Tahasildar, Birth and Death officer	G.D. Devaraju
14	Crl.Misc. 161/2020 (for objection)		Chikkamma Vs Deputy Tahasildar, Birth and Death office	H V Shivakumar

Cases listed below are adjourned due to Covid 19

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15	C.C. 489/2016 (CHARGE)	23-02-2021	Kolala Police Vs Muttaiah	
16	C.C. 82/2017 (FOR NBW)	23-02-2021	Koratagere Police Vs Nagaraju	
17	C.C. 124/2017 (FOR NBW)	23-02-2021	Koratagere Police Vs Narasimhamurthy S.R.	
18	C.C. 286/2017 (FOR NBW)	23-02-2021	Koratagere Police Vs Basavaraju B C alias Khaydi Alias Beedi Basava	
19	C.C. 364/2016 (EVIDENCE)	23-02-2021	Koratagere Police Vs Siddamma	
20	C.C. 387/2016 (APPEARANCE OF ACCUSED)	23-02-2021	Koratagere Police Vs Jayalakshmi	
21	C.C. 388/2016 (FRAMING OF CHARGE OR PLEA)	23-02-2021	Koratagere Police Vs Kavalappa	
22	C.C. 390/2016 (FRAMING OF CHARGE OR PLEA)	23-02-2021	Koratagere Police Vs Drakshayini	
23	C.C. 414/2016 (for objection)	23-02-2021	Kolala police Vs Krishnamurthy	
24	C.C. 424/2016 (EVIDENCE)	23-02-2021	Kolala Police Vs Siddananjappa	
25	C.C. 436/2016 (EVIDENCE)	23-02-2021	Koratagere Police Vs Shivakumara	
26	C.C. 438/2016 (EVIDENCE)	23-02-2021	Koratagere police Vs Siddalingaiah	
27	C.C. 441/2016 (EVIDENCE)	23-02-2021	Koratagere police Vs Srinivasa	
28	C.C. 465/2016 (APPEARANCE OF ACCUSED)	23-02-2021	Kolala police Vs Padma	
29	C.C. 468/2016 (EVIDENCE)	23-02-2021	Kolala Police Vs Lokesh Raj Arasa	

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30	C.C. 470/2016 (EVIDENCE)	23-02-2021	Kolala Police Vs Venkatesh	
31	C.C. 471/2016 (EVIDENCE)	23-02-2021	Kolala Police Vs Ravikumar	
32	C.C. 475/2016 (APPEARANCE OF ACCUSED)	23-02-2021	Koratagere Police Vs Santhosha	
33	C.C. 488/2016 (EVIDENCE)	23-02-2021	Kolala Police Vs Rajesh	
34	C.C. 618/2016 (EVIDENCE)	23-02-2021	Koratagere Police Vs Lakshmikanth T	
35	C.C. 627/2016 (HBC-Hear Before Charge)	23-02-2021	Koratagere Police Vs Thimmaiah T.R.	
36	C.C. 666/2016 (EVIDENCE)	23-02-2021	Koratagere Police Vs Shivalingappa	
37	C.C. 670/2016 (EVIDENCE)	23-02-2021	Koratagere police Vs Shivakumar P	
38	C.C. 2/2017 (EVIDENCE)	23-02-2021	Koratagere Police Vs Sridhara	
39	C.C. 33/2017 (EVIDENCE)	23-02-2021	Manjula Vs Venkatesh	
40	CrI.Misc. 37/2017 (EVIDENCE)	23-02-2021	Hemalatha Vs Mahesh Babu	
41	C.C. 47/2017 (EVIDENCE)	23-02-2021	A.M.Prakash Vs M.Prakash	
42	C.C. 97/2017 (EVIDENCE)	23-02-2021	Kortagere Police Vs Mahamaed Zabeeulla	
43	C.C. 98/2017 (HBC-Hear Before Charge)	23-02-2021	Kolala Police Vs Hanumantharayappa	
44	C.C. 116/2017 (EVIDENCE)	23-02-2021	Kortatagere Police Vs Dinesh T.A.	

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45	C.C. 158/2017 (FRAMING OF CHARGE OR PLEA)	23-02-2021	Koratagere police Vs Siddaramappa	
46	C.C. 210/2017 (for objection)	23-02-2021	Koratagere Police Vs Prabhavathi	
47	CrI.Misc. 134/2017 (EVIDENCE) IA/1/2017	23-02-2021	Chikammannni Vs Narasimharaju	S.N. Hanumantharaju
48	C.C. 265/2017 (EVIDENCE)	23-02-2021	Koratagere Police Vs Mahaboob Khan	
49	C.C. 304/2017 (EVIDENCE)	23-02-2021	Koratagere police Vs Suresh	
50	C.C. 309/2017 (APPEARANCE OF ACCUSED)	23-02-2021	Koratagere police Vs Chandru	
51	C.C. 326/2017 (SUMMONS)	23-02-2021	Koratagere Police Vs Shekarappa	
52	C.C. 601/2017 (FRAMING OF CHARGE OR PLEA)	23-02-2021	Koratagere Police Vs Mallashetappa	
53	C.C. 24/2018 (EVIDENCE)	23-02-2021	Kolala Police Station Vs Sarveshachar G	
54	C.C. 120/2018 (APPEARANCE OF ACCUSED)	23-02-2021	Koratagere Police Vs Madan	
55	C.C. 192/2018 (APPEARANCE OF ACCUSED)	23-02-2021	Kolala Police Station Vs Muchettappa	APP
56	C.C. 251/2018 (FRAMING OF CHARGE OR PLEA)	23-02-2021	Koratagere Police Vs Bhaskaran	A.P.P.
57	C.C. 303/2018 (for objection)	23-02-2021	Kolala Police Station Vs Maruthi	APP
58	C.C. 1/2020 (APPEARANCE OF ACCUSED)	23-02-2021	B.K.Kirankumar Vs Sankalpa	K.C. Nagaraju
59	C.C. 24/2020 (APPEARANCE OF ACCUSED)	23-02-2021	Kolala Police Vs Venkatesh	APP

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60	C.C. 144/2020 (SUMMONS)	23-02-2021	Koratagere Police Vs Vasudevamurthy	APP
61	C.C. 145/2020 (SUMMONS)	23-02-2021	Koratagere Police Vs Nagaraju	APP
62	C.C. 313/2020 (APPEARANCE OF ACCUSED)	23-02-2021	Koratagere Police Vs Sayiprasad	APP
63	CrI.Misc. 109/2020 (NOTICE)	23-02-2021	Bharathi. B Vs Basavaraju	H.R. Ramachandraiah
64	C.C. 505/2020 (APPEARANCE OF ACCUSED)	23-02-2021	Koratagere Police Vs Puneeth R.M.	APP
65	CrI.Misc. 175/2020 (NOTICE)	23-02-2021	Sreela @ Sheela Vs A.G. Kishore	Hussain Pasha

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1	O.S. 25/2000 (EVIDENCE)		Yallappa Vs Arelingappa	
2	O.S. 86/2007 (EVIDENCE)		hanumakka Vs Puttaiah	
3	O.S. 180/2009 (ARGUMENTS)		V.S.Mohan kumar Vs Vijayalakshmi	A.M.Krishnamurthy T.Krishnamurthy
4	O.S. 8/2010 (petition amendment)		Lakshman Vs Veeranna	T.Krishnamurthy, Koratagere A.M.Krishnamurthy
5	EX 6/2011 (HEARING)		G.N.MALLESHAIAH Vs ANNAPOORNAMMA	A M K
6	O.S. 114/2011 (HEARING)		Gowramma Vs Lakshamma	D.Shivanna,Koratagere B.H.Nagendrappa
7	O.S. 126/2011 (EVIDENCE)		H.K.Ravikumar Vs Narasimhaiah	A.M.Krishnamurthy G.Narasimha murthy
8	O.S. 174/2012 (ARGUMENTS)		P.C.Lakshminarasimharaju Vs Puttakavalappa	G.B.Halappa
9	O.S. 188/2012 (ARGUMENTS)		P.Sadashivaiah Vs Ganganna	C.N.Hanumantharaju A.M.Krishnamurthy
10	O.S. 202/2012 (ISSUES)		C.Yashodamma Vs Smt.Chikkamma	D.G.Thimmaraju
11	EX 1/2014 (Await Report)		B.C.Devaraju Vs Narayanappa	D.C.Shivaramaiah
12	O.S. 38/2014 (for objection) IA/1/2014		A.N.Nanjadevarashya Vs Umashankar	D.G.Thimmaraju
13	O.S. 48/2014 (petition amendment) IA/1/2014		Bheemaiah Vs Ashwathamma	H.R.Ramachandraiah
14	O.S. 199/2014 (plaintiff evidence) IA/1/2014		K. Girish Vs N. Hanumantharaya	D.Shivanna
15	O.S. 207/2014 (ISSUES)		Malleshaiah Vs B.M.Allappa	M.V.D.
16	O.S. 71/2015 (plaintiff evidence)		Sanjeevaraya Vs K G Naveen kumar	

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17	O.S. 179/2015 (EVIDENCE)		Tulasamma Vs Chikkaramakka	A.Krishnamurthy
18	O.S. 9/2016 (EVIDENCE) IA/1/2016		H R manjua Vs N. Varalakshmi	H V Shivakumar
19	O.S. 108/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Basavaraju Vs Doddarangaiah	A.M.Krishnamurthy
20	O.S. 117/2018 (EVIDENCE) IA/1/2018		Lakshminarasimhaiah Vs Gowamma	G.D. Devaraju
21	O.S. 27/2020 (SUMMONS) IA/1/2020		A C Naganna Vs Rajendra	M Ranganath
22	O.S. 137/2020 (NOTICE) IA/1/2020 IA/2/2020		J Nagarajan Vs Bhagyamma	B L Nagaraju
23	O.S. 138/2020 (SUMMONS) IA/1/2020		B.R.Vijykumr Vs N.M. Mylappa	M.L. Santhosh
24	O.S. 194/2020 (SUMMONS) IA/1/2020		Susheelamma Vs K.M.Manjunatharadhy	B. Sadashivaiah
ISSUE CAUSE NOTICE				
25	EX 25/2020 (NOTICE)		Kemaparaju Vs Narasimhamurthy	V. RaghunathaReddy
26	EX 26/2020 (NOTICE)		Narayanappa Vs Narasimhamurthy	V.RaghunathaReddy